

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1410/90

New Delhi, dated the 12th Aug., 1994

CORAM

Hon'ble Shri S.R. Adige, Member(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(Judicial)

Shri Vimal Kumar
R/o A-15, Sonia Vihar,
Post Office, Gokul Puri,
Delhi-54

.. Applicant

(None for the applicant)

V/s

1. Union of India through
Secretary, Ministry of Information & Broadcasting,
New Delhi.
2. Director General,
Doordarshan, Mandhi House, New Delhi.

.. Respondents.

JUDGMENT(ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

None for the applicant, even on the second call. We note that the applicant has been constantly absenting for the past seven consecutive dates stretching as back as 3.8.90. It appears that applicant is not interested in pursuing the case. In the circumstances, this application is dismissed for default and non prosecution. Shri M.L.Verma, counsel for the respondents appeared later.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member(Judicial)

S.R. Adige
(S.R. Adige)
Member(A)

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